GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION **LOK SABHA**

UNSTARRED QUESTION NO.: 339 (To be answered on the 19th July 2018)

PARKING FACILITY AT AIRPORTS

339. SHRI PARESH RAVAL DR. UDIT RAJ

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government has made any rule for different parking rates for different segment of cars at Ahmedabad Airport;

(b) if so, the details thereof;

(c) the reasons for reducing the parking hours and charging more after two hours at

Ahmedabad Airport;

(d) the reasons for not placing the parking fee booth at the entry of the parking area and the details of collection counter at both the terminals of the airport and the local employment given at the airport; and

(e) whether any plan is under consideration of the Government for the provision of free parking facility to airline passengers at airports and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में अन्य मंत्री

(Shri Jayant Sinha)

(a): Airports Authority of India (AAI) has made car parking rates for different categories of airports and the parking rates varies for different segments for cars, namely, 'Cars' and 'SUVs'.

(b): At the Ahmedabad airport, the parking charges for cars and SUVs are Rs.85/- & Rs.100/- respectively, subject to the following conditions:

(i) The rate is applicable for 2 hours. After 2 hours, rate is increased by Rs.20/- per hours.

(ii) The parking rate beyond 7 hours upto 24 hours will be 300% of the first two hour rate and every 24 hour or part thereof.

(c) The parking rates are fixed considering the value of land, capital investment, non-

aeronautical revenue opportunity and Consumer Price Index.

(d) The parking fee collection booths are installed at the entry/exit points of the airport approach roads to ensure proper regulation of entry/exit of vehicles into the airport area and free parking allowed for pic up/drop of passengers within specified time limit. And the employees are engaged by the parking contractor as per his/her requirements. (e) No, Madam. There is no such proposal at present.
